

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

No. HC.XXXVII-11/2020/ 342 /R.Cell

Dated, Guwahati the 3rd December, 2020

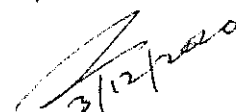
The Gauhati High Court has been pleased to declare the final result of the **Limited Departmental Competitive Examination (LDCE), 2020** in connection with promotion from Grade-II to Grade-I of Assam Judicial Service.

The following Grade-II officer of Assam Judicial Service is selected for promotion to Grade-I of the Service, on the basis of her performance in the Limited Departmental Competitive Examination (LDCE), 2020.

Sl. No.	Name of the Officer	Present Designation
1.	Smti. Nazmee Ayysha Ahmed	Secretary, District Legal Services Authority, Jorhat

The marks obtained by the above named Officer, in the Interview/ Viva voce, is being published along with this notification.

By Order,



(G. Baruah)

Registrar (Vigilance)-cum-
In-Charge, Recruitment Cell
Gauhati High Court, Guwahati-1

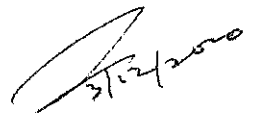
Memo No.HC.XXXVII-11/2020/ 342 A /R.Cell

Dated, Guwahati the 3rd December, 2020

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Administration / Judicial / Establishment), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of his lordship's kind information.
4. Joint Registrar (_____), Gauhati High Court, Guwahati.
5. Deputy Registrar (_____), Gauhati High Court, Guwahati.

6. Assistant Registrar (_____), Gauhati High Court, Guwahati.
7. Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
8. Project Manager, Gauhati High Court, Guwahati. He is directed to upload the notification in the official website of Gauhati High Court immediately under the caption **"Notification dated 03-12-2020 regarding final result of Limited Departmental Competitive Examination (LDCE), 2020 for promotion from Grade-II to Grade-I of Assam Judicial Service"** with a scroll in the Home Page.
9. P.S. to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati for favour of his lordship's kind information.
10. P.S. to Hon'ble Mrs. Justice _____, Gauhati High Court, Guwahati for favour of her ladyship's kind information.
11. C.A. to Registrar (Vigilance), Gauhati High Court, Guwahati.
12. The High Court Notice Board.
13. The Order File.



(G. Baruah)
Registrar (Vigilance)-cum-
In-Charge, Recruitment Cell
Gauhati High Court, Guwahati-1

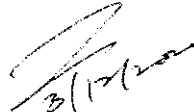
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Marks statement of the selected Officer who appeared in the Interview/Viva voce for promotion from Grade-II to Grade-I of Assam Judicial Service through Limited Departmental Competitive Examination, 2020

Sl. No.	Roll No.	Name of the Officer	Total Marks obtained in Written Examination (I+II+III)	Marks awarded in Interview (out of 50 marks)			Average Marks secured in Viva-Voce	Total marks obtained in Written Exam and Interview
				Interviewer #1	Interviewer #2	Interviewer #3		
1	13	Smt. Nazmee Ayysha Ahmed, Secretary, District Legal Service Authority, Jorhat	193	42	40	40	40.66	233.66

N.B.: As per rules, qualifying marks for Viva-Voce is 60% i.e. 30 marks


3/12/2020